

Since he had sold the vehicle within a period of 3 years contrary to the terms of allotment, departmental enquiry was instituted. During the enquiry the individual has submitted a statement accepting the disposal of the vehicle to a relative because he was in financial difficulty. He has, however, declined to indicate the name of the person to whom he sold the vehicle. A chargesheet has been served on the individual and disciplinary action is in progress.

### Development of Coir Industry

2133. SHRI G. M. BANATWALLA:  
SHRI RAMACHANDRAN  
KADANNAPPALLI;

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government of Kerala have submitted to the Central Government in about December, 1974 a rephased programme for the development of Coir Industry in Kerala for its approval and assistance;

(b) if so, the salient features of the programme; and

(c) the decision of the Central Government in this regard?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) to (c). The Government of Kerala had submitted a proposal on 10-12-1974 for coir development for the Fifth Plan which envisaged assistance to the existing coir cooperative societies and for organisation of new primary coir cooperative societies, involving a total outlay of Rs. 41.72 lakhs. The proposal was examined in detail after which it was agreed that the State Government would concentrate on restructuring of the existing coir cooperative societies and that new coir cooperative societies need not be organised till all the existing potentially

viable coir cooperative societies had been made economically and financially viable. Accordingly, a special Central assistance of Rs. 4.31 crores was sanctioned to revitalise the existing potentially viable coir cooperative societies in the State. The last instalment of assistance was released to the State Government on 25-3-1977.

पुलिस अधिकारियों और कर्मचारियों द्वारा  
ज्यादतियों की शिकायतों के बारे में  
जांच

2134. श्री नरसिंह यादव : क्या गृह  
मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जनता सरकार पुलिस अधिकारियों और कर्मचारियों द्वारा जनता के साथ की गई ज्यादतियों की शिकायतों के बारे में जांच करने के लिए कांग्रेस सरकार जैसा ही रवैया अपनायेगी अथवा कोई नया तरीका निकालेगी; और

(ख) यदि कोई नया तरीका अपनाया जायेगा तो तत्सम्बन्धी रूपरेखा क्या है ?

गृह मंत्री (श्री चरणसिंह) (क) और (ख). सरकार को अभी इस विषय में विचार करना है कि पुलिस तथा अन्य सरकारी कर्मचारियों द्वारा की गई ज्यादतियों की रोजमर्रा की शिकायतों की जांच करने के लिए कौन से नये तरीके अपनाने चाहिये। इस बारे में माननीय सदस्य से किसी भी सुझाव का अधिक स्वीकृत होगा।